

ITEM NO.20

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 859/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

POP SINGH

Respondent(s)

Date : 25-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Sadam Satyanarayana Raja Yadav, Adv.
Mr. Aryan P Nanda, Adv.
Mr. Vibhav Charurvedi, Adv.
Mr. Hira Singh Rawat, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Records have not been received.

Issue reminder in this regard.

Ld. Counsel for petitioner submits that he does not wish to
file additional documents.

List again on 12.09.2023.

VIVEK SAXENA
Registrar

pm